

IN THE COURT OF SMALL CAUSES AT MUMBAI

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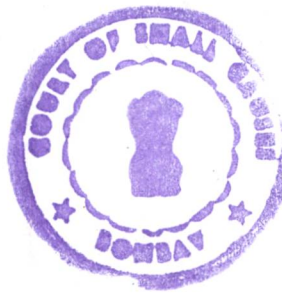
NOTICE

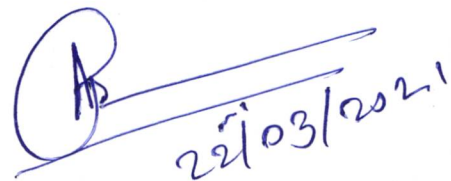
Advocates / Government Pleaders / Litigants are hereby informed that Certified Copies in Suits / Appeals / Revisions / Applications, mentioned in the list below are ready for delivery.

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COURT OF SMALL CAUSES

Date :- 22nd March , 2021




22/03/2021

(Atul G. Rane)
Addl. Registrar

COPYING DEPT.**LIST OF READY COPIES****PERIOD FROM 15/03/2021 TO 20/03/2021**

SR. NO.	MEMO NO.	SUIT NO.	PARTY'S NAME	COURT NO.	READY DATE
1	247	MARJI 237/19 IN L.E./C 123/86	A. R. KHANNA	3	16/03/21
2	342	TE. 125/11	M. A. PARAB	6	19/03/21
3	395	LE&C314/1989	A.R.KHANNA	24	18/03/21
4	631	MISC. A. 166/05 IN RAE/R 4125/85	NAVIN SHAH	37	16/03/21
5	676	APPEAL 61/18 IN RAE 1176/08	A. A. KHAN	2	17/03/21
6	722	MARJI 320/19 IN RAE/R 855/01	D.D.PARMAR	3	18/03/21
7	734	MISC. A. 106/2020 IN L.D. 45/2020	AKASH MENON	5	19/03/21
8	831	RAE 2086/2150/2008	RUPESH S KARIA	18	17/03/21
9	832	RAE 2085/2149/2008	RUPESH S KARIA	16	16/03/21
10	902	RAD 1017/2009	S. H. PATEL	22	17/03/21
11	947	RAD 124/2021	V.N. GOLWLOSC	12	20/03/21
12	998	RAD 914/2008	BANSNARAYAN TIWARI	10	19/03/21
13	1045	L.E. & C 111/16	ANU KHANNA	25	19/03/21
14	1157	RAE & R 1283/2017	SAMEER TENDULKAR	26	15/03/21
15	1158	RAE/R 1279/17	SAMEER TENDULKAR	26	15/03/21
16	1159	RAE / R 1278/17	SAMEER TENDULKAR	26	15/03/21
17	1286	RAE 56/2012	AVIRAJ TARAX	26	15/03/21
18	1338	EXE 484/19	N. P WAGLE	9	20/03/21

19	1345	RAD 2532/73	J. T. N. OZA	6	18/03/21
20	1349	RAE 252/2011	DIVYAKANT MEHATA	11	15/03/21
21	1350	A 320/2001 IN RR 1028/3635/80	B.MEHTA ASSO	3	20/03/21
22	1351	R/R 3635/1980	D. C. MEHTA	7	20/03/21
23	1352	RAE 288/08	A. A. KHAN	6	16/03/21
24	1388	APPEAL 16/11 IN RAE/R 210/97	S. C. DHURI	2	15/03/21
25	1389	A. 172/08 IN R/R 218/01	ASHOK PANDE	4	16/03/21
26	1426	RAD 872/2013	PAYAL AGAR	21	17/03/21
27	1431	TER 69/76/2003	JATIN THAPAR	5	20/03/21
28	1445	R/R 73/99/10	K.M.KADAM	8	18/03/21
29	1446	A. 449/09 IN R/R 763/02	M. A. DUDHANE	4	16/03/21
30	1455	RAE 675/13	NAZMA KHAN	7	19/03/21
31	1469	SUM 257/2017	K R JAIN	21	15/03/21
32	1486	SUM 43/2019	K R JAIN	21	15/03/21
33	1491	R/R 1748/07	ATAJ JUMANI	9	15/03/21
34	1499	APPEAL 750/01 IN TE/R 171/2000	BHARAT TRIVEDI	1	18/03/21
35	1517	RAE&R 2119/1993	G R MALVI	14	16/03/21
36	1518	RAE 1084/2018	Z A ATTAR	21	17/03/21
37	1524	RAE 940/2019	B B BHOSALE	13	15/03/21
38	1528	RAD 799/2010	AJAY K TIWARI	13	15/03/21
39	1529	T E R 168/2007	R B MAYEKAR	19	20/03/21
40	1534	APPEAL 444/15 IN RAE 3028/12	SHRIDHAR BOBHATE	4	19/03/21

41	1539	RAE&R 1825/1987	IQBAL A MERCHANT	14	17/03/21
42	1540	RAE&R 1825/1987	IQBAL A MERCHANT	14	17/03/21
43	1548	REVISION 81/17 IN R/R 2049/91	JAL F. DARUWALLA	4	19/03/21
44	1549	REVISION 81/17 IN R/R 2049/91	JAL F. DARUWALLA	4	19/03/21
45	1601	RAE 605/2019	VINCENT PEREIRA	25	20/03/21
46	1616	TER 533/2001	BEHRAM ANITA	10	19/03/21
47	1630	RAE&R 2111/2008	K P TIWARI	15	17/03/21
48	1636	RAE548/3258/1971	B.M. BHUMKAR	10	20/03/21
49	1637	APPEAL 286/2000 IN RAE 3258/71	R. R. PUPTA	2	19/03/21
50	1638	MISC. A. 26/18 IN RAE 61/16	J. P. PATEL	3	15/03/21
51	1650	RAD 497/2018	A.K. SINGH	11	18/03/21
52	1715	APPEAL 44/12 IN RAE 1031/2003	S. M. SHAH	2	17/03/21
53	1724	SUM 217/2019	K R JAIN	21	15/03/21
54	1726	SUM 220/2019	K R JAIN	21	15/03/21
55	1728	SUM 19/2018	K R JAIN	21	15/03/21
56	1729	SUM 222/2019	K R JAIN	21	15/03/21
57	1730	SUM 222/2019	K R JAIN	21	16/03/21
58	1739	A. 172/08 IN R/R 218/01	M. Y. CHINAWAEEA	4	16/03/21
59	1744	RAE 1430/2015	K F BHOT	11	16/03/21
60	1774	RAD 1599/2007	SAZIYA MUKADAM	22	17/03/21
61	1775	RAD 1618/2007	SAZIYA MUKADAM	22	17/03/21
62	1776	RAER 1434/2019	MANGESH J NALAWADE	19	17/03/21

63	1805	SUM 22/2019	K R JAIN	21	16/03/21
64	1806	SUM 53/2018	K R JAIN	21	16/03/21
65	1807	SUM 89/2019	K R JAIN	21	16/03/21
66	1808	SUM 30/2019	K R JAIN	21	16/03/21
67	1809	SUM 40/2019	K R JAIN	21	16/03/21
68	1810	SUM 146/2018	K R JAIN	21	16/03/21
69	1811	SUM 13/2019	K R JAIN	21	15/03/21
70	1819	APPEAL 48/14 IN RAE 1872/07	S B SABNIS	4	17/03/21
71	1825	RAE 1409/2016	KASHMIRA P DOCTAR	16	17/03/21
72	1828	RAE 1892/2009	VASHUDHA NARVEKAR	16	15/03/21
73	1831	RAD 1962/12	OMPRAKASH TIWARI	9	20/03/21
74	1832	RAD/E 1963/12	OMPRAKASH TIWARI	9	15/03/21
75	1837	RAER 1836/93	DIVYAKANT MEHATA	11	20/03/21
76	1840	APPEAL 44/12 IN RAE 1031/2003	S. J. GHATGE	2	17/03/21
77	1850	RAD 1745/2012	K J NANSI	21	17/03/21
78	1853	EXE APP 09/20 IN RAE 377/611/2013	VIRENDRA I	26	20/03/21
79	1854	REVISION 39/21 IN RAE 1288/19	PAWAN KUMAR PRASAD	1	17/03/21
80	1858	RAER 967/2012	DEEPAK SHINDE	21	17/03/21
81	1865	A. 6/17 IN RAE 1618/2008	V. T. DUKHADE	5	16/03/21
82	1866	R/R 998/15	V. T. DUKHANALE	5	15/03/21
83	1873	P. A. 4/2020 IN LE. 192/13	S. M. SHAH	4	16/03/21
84	1875	RAE 461/07	SJAMLATA RAJPUROHIT	8	16/03/21

85	1882	OBST NT -74/2008 IN LE&C 224/1987	S.S.LOKHANDWALA	24	16/03/21
86	1892	RAE/R 1166/2018	L. P. KHARWA	23	17/03/21
87	1899	EXE 485/2015 IN RAE 2321/1584/2006	A M SHAH	20	17/03/21
88	1900	R/R 1056/12	ASHOK SHINDE	6	15/03/21
89	1909	EXE.APPLN.NO. 424/2019 IN L E & C NO. 156/1986	U.A.LOKHANDWALA	24	18/03/21
90	1912	APPEAL 397/15 IN RAE 2234/08	M. P. PATEL	2	15/03/21
91	1913	APPEAL 397/15 IN RAE 2234/08	M. P. PATEL	2	15/03/21
92	1917	RAD 871/19	DISHA K. SOLANKI	9	16/03/21
93	1918	APPEAL 397/15 IN RAE 2234/08	S. S. REDKAR	2	15/03/21
94	1919	APPEAL 397/15 IN RAE 2234/08	S. S. REDKAR	2	15/03/21
95	1928	EXE APPLN 487/17 IN RAE 1619/2008	VINCENT E PERIERIA	11	15/03/21
96	1929	APPEAL 343/18 IN RAE 1089/2000	V. E. PEREIRA	4	15/03/21
97	1939	RAE &R 1008/2019	D. J. DSOUZA	22	16/03/21
98	1940	RAE/R 1922/2014	J.V.TRIWARI	22	18/03/21
99	1944	RAE 179/318/2020	SHEELA	6	15/03/21
100	1945	RAE 1127/19	ANIL AGARWAL	8	15/03/21
101	1946	RAE 180/2015	M M GUPTA	13	15/03/21
102	1955	RAE & R 5197/86	GANPAT D SHIRKE	35	18/03/21
103	1961	RAE 1027/2009	DIVYAKANT MEHATA	11	15/03/21
104	1962	RAE 264/02	KAILASH PRAJAPATI	37	16/03/21
105	1963	R/R 1671/07	A. N. GIRI	6	16/03/21
106	1964	R/R 1491/08	A. N. GIRI	6	16/03/21

107	1965	R/R 1673/07	A. N. GIRI	6	16/03/21
108	1967	OBST 329/2011 IN LE&C 232/1987	V.S.BHATT	24	15/03/21
109	1968	L. E. NO. 48/2010	S. R. JAISWAR	22	18/03/21
110	1970	MISC. A. 215/18 IN RAD 733/12	R. J. THAKKAR	2	16/03/21
111	1979	RAD 1862/15	SONAL P KUNEKAR	9	19/03/21
112	1982	RAE 157/2001	B. N. SHAH	25	17/03/21
113	1985	MISC. A. 26/18 IN RAE 61/16	SNEHA KADAM	3	15/03/21
114	1987	RAE/R1409/2019	S.M.BASUDKAR	23	18/03/21
115	1988	A 86/19 IN RR 733/1119/09	A.B.MANTRI	3	20/03/21
116	1989	R/R 1466/19	S. M. SHAH	6	16/03/21
117	1990	LEC 69/19	KUNAL SOLANKI	12	18/03/21
118	1992	A. 488/16 IN R/R 144/04	P. R. NALAWADE	4	16/03/21
119	1993	A. 437/16 IN R/R 144/04	P. R. NALAWADE	4	16/03/21
120	1995	RAE&R891/2014	DILIP BHATIA	24	16/03/21
121	1997	RAE 2286/10	D.MEHATA	9	16/03/21
122	1998	RAD&E 1608/2014	DIVYAKANT MEHATA	11	16/03/21
123	1999	LE/C 11/12/1988	D.MEHTA & ASSOCIATES	24	16/03/21
124	2000	LE/C 11/12/1988	D.MEHTA & ASSOCIATES	24	16/03/21
125	2001	RAE 459/2020	D.MEHATA	7	20/03/21
126	2002	RAE 554/2003	D C PIPALIA	15	16/03/21
127	2007	RAE 5956/1971	EVENTA A GONSALVES	10	17/03/21
128	2008	MUN A 244/2002	AARTI MALIK	18	16/03/21

129	2010	RAE 85/2013	ANITA DWIVEDI	21	16/03/21
130	2011	RAE 85/2013	ANITA DWIVEDI	21	16/03/21
131	2012	MISC. A. 53/20 IN RAE 1167/19	M. A. KAZI	5	16/03/21
132	2013	MISC. A. 54/2020 IN RAE 1168/19	M. A. KAZI	5	16/03/21
133	2014	MISC. A. 55/20 IN RAE 1166/19	M. A. KAZI	5	16/03/21
134	2015	MISC. A. 325/19 IN RAE 1298/18	M. A. KAZI	2	16/03/21
135	2019	APPEAL 189/17 IN RAE/R 1147/15	S. H. PATEL	1	15/03/21
136	2030	E A 172 E /1970	D K PARONIGAR	16	16/03/21
137	2031	OBST 101/1982 IN RAE 324/2644/1963	D K PARONIGAR	19	17/03/21
138	2033	RAE1594/2008	S.B. POKARNE	12	18/03/21
139	2034	MISC A 347/19 IN L.E. 44/18	TAYABAJI DORAJIWALA	3	18/03/21
140	2036	A 267/19 IN RAE 1653/19	S.M. SHAH	2	18/03/21
141	2043	REVISION 26/19 IN RAD 733/2012	KHAN J. AKHTAR	2	18/03/21
142	2044	MISC. A. 215/18 IN RAD 733/12	KHAN J. AKHTAR	2	16/03/21
143	2046	OBST.NT.359/2012 IN LE/C 308/1986	ANU KHANNA	24	16/03/21
144	2048	EXE. A. 9/11 IN LEC. 330/78	ANU KHANNA	4	16/03/21
145	2049	OBST.NT.20/2002 IN LE&C 826/1986	A. R. KHANNA	24	16/03/21
146	2050	A. 45/19 IN LEC. 440/85	ANU KHANNA	5	16/03/21
147	2051	MISC. A. 479/09 IN LEC. 555/87	ANU KHANNA	4	16/03/21
148	2052	EXE. A. 26/11 IN LEC. 812/86	ANU KHANNA	5	16/03/21
149	2053	REV. 70/19 IN LE/C 355/86	ANU KHANNA	4	16/03/21
150	2054	EXE APPIN47/2011 IN LE&C 687/1980	A.R.KHANNA	24	16/03/21

151	2055	OBST.NT.305/2012 IN LE/C 411/1987	A. R. KHANNA	24	16/03/21
152	2056	RAE/R 1233/2019	P. R. PAREKH	23	17/03/21
153	2058	E. A. 222/E/1961	ANU KHANNA	2	15/03/21
154	2064	REVISION 283/19 IN R/R 1974/14	A. H. NATHANI	3	17/03/21
155	2067	APPEAL 299/14 IN R/R 1546/05	SARWANKAR & CO.	5	17/03/21
156	2070	REV. 95/2020 IN RAE 955/2000	ABHIJEET MARATHE	5	16/03/21
157	2074	EXE 28/2021 IN RAE 131/1960/2009	BHARAT	19	20/03/21
158	2076	RAE 943/1452/2009	A A KOCHAREKAR	19	17/03/21
159	2082	RAER 1496/2013	A.N.NASHIKWALA	24	20/03/21
160	2083	RAER 1448/2013	A.N.NASHIKWALA	24	20/03/21
161	2084	RAER 1497/2013	A.N.NASHIKWALA	24	20/03/21
162	2086	RAE 1085/2015	L.V.JAIN	23	18/03/21
163	2092	RAE&R 1514/2008	SANTOSH C DHURU	13	15/03/21
164	2093	RAE&R 1562/1995	S C DHURU	15	19/03/21
165	2095	L.E.C. 86/13	D. MEHTA & ASS.	25	17/03/21
166	2096	RAD 1716/10	D. MEHTA & ASS.	25	17/03/21
167	2101	EXE APPLN 9/2018 IN LEC 66/78/2008	D V SURVE	15	17/03/21
168	2102	LE&C 78/2008	D V SURVE	15	16/03/21
169	2105	RAD 0201430/2014	SAM JEHANBUX DARUWALLA	11	20/03/21
170	2108	RAE 377/611/2013	BIJAL CHOWLERA	26	19/03/21
171	2110	MENSE PROFIT 172/2012 IN T E/R 74/2006	K.P.GALA & ASSOCIATES	23	19/03/21
172	2111	MESNE PROFIR NT. 172/2012 IN T E/R 74/2008	K.P.GALA & ASSOCIATES	23	19/03/21

173	2116	RAD 1952/04	J. P. THAKKAR	9	17/03/21
174	2117	RAE 610/2013	D.MEHTA & ASS	26	19/03/21
175	2118	RAE 609/2013	D.MEHTA & ASS	26	19/03/21
176	2119	L E C 3611987	D.MEHTA & ASSOCIATES	24	19/03/21
177	2120	L E & C 426/1987	D.MEHTA & ASSOCIATES	24	18/03/21
178	2121	APPEAL 376/14 IN RAD 1386/04	D. C. MEHTA ASS.	5	19/03/21
179	2122	APPEAL 47/13 IN RAE 1142/09	MOHAN PAWAR	5	19/03/21
180	2124	EXE APPLN 317/19 IN RAE 22/2017	VINCENT E PEREIRA	15	15/03/21
181	2126	RAE 2071/1994	N P WAGLE	21	19/03/21
182	2127	MARJI 47/20	N.P. WAGLE	9	19/03/21
183	2130	MARJI 1/2020 MUN A ST 894/2018	B P SHUKLA	18	15/03/21
184	2134	APPEAL 114/98 IN RAE/R 1431/84	S. P. VERMA	3	19/03/21
185	2135	RAD 87/19	OMPRAKASH TIWARI	9	19/03/21
186	2139	MISC NT. 546/07 IN RAE 22/48/92	R.D. VARMA	3	18/03/21
187	2141	APPEAL 208/16 IN RAE 593/02	M. S. JAYAKAR	1	17/03/21
188	2142	APPEAL 208/16 IN RAE 593/02	S. JAYAKAR	1	19/03/21
189	2144	RAE/R 3167/1985	S. J. GHATGE	23	19/03/21
190	2146	RAER 1450/2003	VISHAL P YADAV	17	16/03/21
191	2147	RAE 990/2000	B.N. SHUKLA & CO.	25	19/03/21
192	2148	RAE 742/1270/2000	B.N. SHUKLA & CO.	25	19/03/21
193	2149	R/R 1854/08	N. P. KOTHARI	6	19/03/21
194	2150	ELE PET 11/2017	A K SAVLA	18	20/03/21

195	2151	ELE PET 42/2017	A K SAVLA	18	20/03/21
196	2153	APPEAL 21/12 I R/R 1174/97	C. B. YADAV	4	19/03/21
197	2156	RAE & R 84/133/07	DILIP VAIDYA	33	18/03/21
198	2156	RAE/R 84/133/07	DILIP VAIDYA	33	19/03/21
199	2157	REVISION 23/2020 IN RAD 612/17	S. N. KADAM	2	16/03/21
200	2158	RAE 2104/2008	S N KADAM	11	15/03/21
201	2160	L.E.C. 89/16	G. SINGH	6	19/03/21
202	2161	L.E.C. 89/16	G. SINGH	6	19/03/21
203	2162	RAE 1803/2000	NEUTY THAKKAR	14	16/03/21
204	2166	A. 156/15 IN R/R 3084/89	S. H. PATEL	5	16/03/21
205	2167	T E 69/2016	P R KADAM	19	18/03/21
206	2168	MENSE PROFIT 303/2019 IN T E 209/2007	SHANTI TEXTILE MILLS PVT.LTD	23	20/03/21
207	2169	RAE 613/946/2014	DHARMESH CHAWDE	12	19/03/21
208	2170	RAE 613/946/2014	DHARMESH CHAWDE	12	19/03/21
209	2171	MARJI NO.290/17 IN RAE 2058/2006	A V MAINKAR	14	15/03/21
210	2172	MARJI NO.291/17 IN RAE 2004/2006	A V MAINKAR	14	15/03/21
211	2173	MARJI NO.319/17 IN RAE 2008/2006	A V MAINKAR	14	15/03/21
212	2174	MARJI NO.320/17 IN RAE 2007/2006	A V MAINKAR	14	15/03/21
213	2175	MARJI NO.321/17 IN 2006/2006	A V MAINKAR	14	15/03/21
214	2176	MARJI NO.289/2017 RAE 2002/2006	A V MAINKAR	14	15/03/21
215	2177	APPEAL 170/15 IN TE/R 88/03	P. G. BHAT	3	15/03/21
216	2178	RAE 914/20210	A. A. PATEL	10	19/03/21

217	2184	RAE 2071/1994	S N KHAIRKAR	21	19/03/21
218	2185	RAE 2007/2016	R K THAKUR	15	17/03/21
219	2186	APPEAL 25/19 IN RAE/R 636/11	R. K. THAKKAR	5	17/03/21
220	2187	RAD 557/2018	K K NARIMAN	14	15/03/21
221	2188	RAE 2193/1997	V.E.PEREIRA	23	20/03/21
222	2189	RAE 2193/1997	V. E. PEREIRA	23	17/03/21
223	2190	RAE 614/15	MEHTA & DEDIHIA ASS	25	20/03/21
224	2191	RAER 1023/2019	R.P. POTDAR	10	18/03/21
225	2192	P. APPEAL 28/19 IN L.E 54/11	S. L. TURBHEKAR	3	19/03/21
226	2195	OBST 387/2010 IN LE&C 408/1984	E A GONSALWES	24	15/03/21
227	2196	OBST 218/2009 IN LE&C 767/1986	E A GONSALWES	24	15/03/21
228	2197	OBST 24/2012 IN LE&C 762/1986	E A GONSALWES	24	15/03/21
229	2198	OBST 562/2012 IN LE&C 636/1986	E A GONSALWES	24	15/03/21
230	2199	OBST 290/2011 IN LE&C 160/1987	E A GONSALWES	24	15/03/21
231	2200	OBST 334/2012 IN LE&C 121/1987	E A GONSALWES	24	15/03/21
232	2201	MARJI NO.344/19 IN RAE 2003/2006	A V MAINKAR	14	15/03/21
233	2202	MARJI NO.345/19 IN RAE 2001/2006	A V MAINKAR	14	15/03/21
234	2203	RAD 401/2015	R .PARIKH	23	20/03/21
235	2205	RAE 1409/2016	LALIT JAIN	16	17/03/21
236	2207	MISC A 15/2021 IN RAE 359/727/97	ARYUSH PARTNERS	1	20/03/21
237	2208	RAER 520/1020/1997	V K GUPTA	20	17/03/21
238	2209	RAE 1038/17	SHAILESH J. DUBE	6	19/03/21

239	2211	RAER 891/2014	JAVAHAR DESAI	24	20/03/21
240	2215	RAE 946/19	ABHIJEET P. RANE	6	19/03/21
241	2216	RAE & R 200554/2006	S .C. DHURU	22	16/03/21
242	2217	R/R436/03	S.C.DHURU	8	18/03/21
243	2218	RAER 489/910/004	SANTOSH DHURU	12	18/03/21
244	2221	L.E 5/14	MADHAN RAIBAKAR	7	20/03/21
245	2222	RAE 211/2018	BALKRISHNA RAJE	11	20/03/21
246	2223	RAD 1948/2016	PANKAJ THATTE	12	19/03/21
247	2224	RAD 1948/2016	PANKAJ THATTE	12	19/03/21
248	2225	APPEAL 398/18 IN RAD 1679/14	PANKAJ THATLE	5	19/03/21
249	2226	RAE/R 1226/2009	KHAN JAVEDD AKHTAR	26	15/03/21
250	2229	M A 147/2002	A S PATIL	18	20/03/21
251	2230	RAD&E 55/2017	T P PEDNEKAR	15	19/03/21
252	2231	APPEAL 62/15 IN RAE 1130/08	A. A. NASIKWALA	5	19/03/21
253	2232	RAE 544/2009	ARUN SAWANT	16	16/03/21
254	2236	RAE 993/2018	U R TIWARI	20	16/03/21
255	2239	RAE 1046/2017	PRASHANT TAVASALKAR	23	16/03/21
256	2243	RAE 3493/1982	SHRAVAN VYAS	11	18/03/21
257	2245	RAD 34/2020	JAGDISH P. GOHIL	26	20/03/21
258	2246	EXE APPIN47/2011 IN LE&C 687/1980	N.R.PATEL	24	20/03/21
259	2253	RAD 1043/14	AMOL TILAK	25	16/03/21
260	2255	MARJI NO.352/19 IN RAE 2005/2006	A V MAINKAR	14	16/03/21

261	2256	EXE APPLN 139/2020 IN RAE 1090/2007	ANAND G GANDHI	11	16/03/21
262	2257	EXE 409/2013 IN TER 632/2001	KHAN JAVED AKHTAR	19	16/03/21
263	2258	APPEAL 70/2020 IN RAE 2012/11	RAJESH THAKUR	5	17/03/21
264	2259	L.E. 84/14	S. T. MANEK & CO	25	16/03/21
265	2260	MUN A 290/2005	CRAWFORD & BAYEY	18	16/03/21
266	2261	RAE 63/2014	M/S. UDAIPURI & CO.	15	20/03/21
267	2267	MARJI 70/21 IN L.E 55/12	V. DUBEY	2	16/03/21
268	2272	EXE 602/2015	PRAKASH G LAD	21	20/03/21
269	2275	RAER 2193/1997	A.K.IRANI	23	20/03/21
270	2276	A. 275/16 IN R/R 1535/05	R. D. MISRA	4	16/03/21
271	2277	RAD 368/2020	R. MIRCHANDANI	22	19/03/21
272	2278	TE&R 50/2019	S.G.BANE	23	16/03/21
273	2279	TE&R 50/2019	S.G.BANE	23	16/03/21
274	2280	TE&R 50/2019	S.G.BANE	23	16/03/21
275	2281	RAD 216/2020	R. MIRCHANDANI	22	19/03/21
276	2282	RAE 932/18	RUZBEN D. RAJA	6	17/03/21
277	2283	RAE 169/2018	SOHANRAJ CHOPDA	25	20/03/21
278	2284	RAE 169/2018	SOHANRAJ CHOPDA	25	20/03/21
279	2285	RAER 77/126/2009	H M MAURYA	21	16/03/21
280	2286	RAN 48/SR OF 2017	PRADEEP J RAMCHANDANI	11	16/03/21
281	2288	RAE&R 1726/1991	INDIA LAW ALLIANCE	23	16/03/21
282	2289	RAE 211/03	SNEHAL MODI	8	19/03/21

283	2292	RAE 1909/12	PRABHAT KUMAR	6	20/03/21
284	2293	RAER 7438/2020	SAMEER KALGE	11	20/03/21
285	2295	RAE 4/11/2013	CHHABILDAS D. BHAYANI	12	18/03/21
286	2296	RAE 279/13	CHHABILDAS BHAYANI	8	19/03/21
287	2297	RAE 1120/11	CHHABILDAS BHAYANI	6	19/03/21
288	2298	RAER 924/1454/2005	C D BHAYANI	21	18/03/21
289	2302	RAE 5/12/2013	CHHABILDAS D. BHAYANI	12	18/03/21
290	2310	MARJI 11/2020 MA ST 894/2018	A K SAVLA	18	17/03/21
291	2311	MA 147/2002 MA ST 1048/2002	A K SAVLA	18	17/03/21
292	2312	MA 147/2002 MA ST 1048/2002	A K SAVLA	18	17/03/21
293	2313	MA 147/2002 MA ST 1048/2002	A K SAVLA	18	17/03/21
294	2314	MA 147/2002 MA ST 1048/2002	A K SAVLA	18	17/03/21
295	2315	MA 147/2002 MA ST 1048/2002	A K SAVLA	18	17/03/21
296	2316	RAE&R 1023/2019	R I TAMBE	10	17/03/21
297	2317	RAE&r 1022/2019	R I TAMBE	10	17/03/21
298	2318	RAE&r 1022/2019	Y K PAWAR	10	17/03/21
299	2319	EXE 336/2016 IN TE 230/249/2003	M H CHANDAN	19	17/03/21
300	2320	A 437/19 IN TER 230/249/03	M.H.CHANDAN	1	20/03/21
301	2322	LE 67/2006	VASUDHA NARVEKAR	14	17/03/21
302	2323	LE 68/2006	VASUDHA NARVEKAR	14	17/03/21
303	2324	EXE A 26/2021 RAER 438/82/2004	D A BAROT	16	17/03/21
304	2334	OBST NT 318/18 IN RAE&R 1422/03	J P MISHRA	14	17/03/21

305	2337	RAD 1842/2017	A K SAVLA	14	20/03/21
306	2342	RAE 1707/16	K. P. GALA	25	17/03/21
307	2343	MARJI NO.320/17 IN RAE 2007/2006	A V MAINKAR	14	17/03/21
308	2344	MARJI NO.291/17 IN RAE 2004/2006	A V MAINKAR	14	17/03/21
309	2345	MARJI NO.321/17 IN 2006/2006	A V MAINKAR	14	17/03/21
310	2346	MARJI NO.319/17 IN RAE 2008/2006	A V MAINKAR	14	17/03/21
311	2347	MARJI NO.289/2017 RAE 2002/2006	A V MAINKAR	14	17/03/21
312	2348	MARJI NO.290/17 IN RAE 2058/2006	A V MAINKAR	14	17/03/21
313	2354	TER 5/6/2008	SURAJ SHAH	19	17/03/21
314	2355	TER 5/6/2008	SURAJ SHAH	19	17/03/21
315	2357	REVISION 44/21 IN RAE 1588/96	B. A. CHOWLERA	3	17/03/21
316	2358	REVISION 45/21 IN RAE 1620/96	B. A. CHOWLERA	3	17/03/21
317	2361	RAE 170/08	LIGAL ASSO.	7	19/03/21
318	2363	APPEAL 30/11 IN RAE 1753/98	A. A. KHAN	1	17/03/21
319	2366	APPEAL 41/02 IN RAE 468/842/02	P. V. TIKARE	5	17/03/21
320	2370	L.E 2/3/08	B.N. SHUKLA & CO.	25	20/03/21
321	2373	RAE 223/2017	B A CHOWLERA	15	17/03/21
322	2374	RAE 224/2017	B A CHOWLERA	15	17/03/21
323	2375	RAE 1418/2017	B A CHOWLERA	15	17/03/21
324	2376	RAE 1438/2017	B A CHOWLERA	15	17/03/21
325	2377	RAE 50/2018	B A CHOWLERA	15	17/03/21
326	2380	RAE 742/19	ASHOK SHINDE	9	17/03/21

327	2381	EXE APPLN 106/20 IN RAE&R 468/01	SUBHASH J GHATGE	13	17/03/21
328	2382	EXE APPLN 107/20 IN RAE&R 469/01	SUBHASH J GHATGE	13	17/03/21
329	2384	EXE. A. 95/20 IN RAE 262/19	PRADEEP RAMCHANDRAN	9	17/03/21
330	2385	EXE 95/2020	P. RAMCHANDANI	9	19/03/21
331	2387	RAE&R 1715/2013	K B BHAMBID	12	17/03/21
332	2389	RAER 790/2019	S B BOBHATE	16	19/03/21
333	2391	RAE/R 944/1991	S.C. DHURU	23	19/03/21
334	2392	RAE/R 98/1585/01	SHWETA RUPJI	25	19/03/21
335	2393	OBST NT 318/18 IN RAE&R 1422/03	SHRADDHA PANDEY	14	17/03/21
336	2396	RAN 42/2000	SHANTILAL H LALAN	6	20/03/21
337	2397	TE/R 50/2019	K. K. ASSOCIATES	23	17/03/21
338	2402	MUN. A 310/06	ANIL MISHRA	30	18/03/21
339	2405	MISC. A. 29/2020 IN L.E. 134/19	A. K. TIWARI	5	18/03/21
340	2412	EXE.APPLN.NO. 116/2018 IN L E & C NO. 441/1985	S.S.SABNIS	24	18/03/21
341	2413	R/R 1307/19	LOW COMPITER	8	19/03/21
342	2418	EXE NO 50/2021 IN LE 173/2015	K P GALA AND ASSO	21	18/03/21
343	2423	APPEAL 119/13 IN RAE 680/08	SUBHASH K. VYAS	4	19/03/21
344	2432	RAD 660/2012	BHAWE & CO.	24	18/03/21
345	2433	EXE.APPLN.NO.75/2013 IN LE&C 265/1987	A.G.KHAIRE	24	19/03/21
346	2436	A 261/2006 IN RAE/R 856/1429/02	A.A. KOCHAREKAR	1	18/03/21
347	2445	RAE 466/18	REKHA SHUKLA	7	18/03/21
348	2446	LE & C 178/2018	S H MISHRA	21	18/03/21

349	2447	RAER 1607/2018	S. H. MISHRA	11	19/03/21
350	2448	RAE 929/1431/09	D.C.MEHTA & ASSO	6	20/03/21
351	2457	LE&C 314/1989	M.U.VORA	24	20/03/21
352	2459	RAE 1240/2017	D.A BAROT	25	20/03/21
353	2483	RAD 354/2011	KHUSHI T BHADRICHA	14	20/03/21
354	2485	MISC. A. 115/13 IN R/R 2299/81	B. A. CHOWLERA	2	19/03/21
355	2486	MISC. A. 425/19 IN RAE 489/18	B. A. CHOWLERA	3	19/03/21
356	2487	MISC. A. 2124/19 IN RAE 490/18	B. A. CHOWLERA	3	19/03/21
357	2488	RAE 1623/16	CHOWERA KARIA	6	19/03/21
358	2489	R/R 1232/16	B. A. CHOWLERA	6	19/03/21
359	2490	APPEAL 187/16 IN R/R 1880/11	J. P.THAKKAR	3	19/03/21
360	2491	MARJI 135/18 IN RAE R 552/13	SAMITA JAGTAP	26	19/03/21
361	2492	L E & C 361/1987	J. J. JADEJA	24	19/03/21
362	2493	L E & C 426/1987	J. J. JADEJA	24	19/03/21
363	2502	MUN APPEAL 31/2008	E PINTO	18	19/03/21
364	2503	EXE 467/2019 IN L E 67/2012	A B MISHRA	17	19/03/21
365	2504	T. E. 155/2012	J. S. YADAV	23	19/03/21
366	2505	REV 57/21 IN RAD 300/19	K.P.TIWARI	5	20/03/21
367	2512	LEC 7/2016	A. V. JAIN	11	19/03/21
368	2519	RAE 322/14	ANKITA M. ZINGADE	6	19/03/21
369	2528	EXE 92/2021 IN RAER 958/2003	D H PATIL	19	19/03/21
370	2535	EXE 67/2020 IN RAER 1032/2002	SURAJ SHAH	16	19/03/21

371	2539	MISC. A. 479/09 IN LEC 553/87	H. B. KHAN	4	19/03/21
372	2549	MARJI APPLN 17/21 IN RAN 27/12	KHAN JAVED AKTHAR	11	19/03/21
373	2550	RAE 1098/19	KHAN JAVED	7	19/03/21
374	2551	MARJI APPLN 18/2021 IN RAN 43/2012	KHAN JAVED AKTHAR	11	19/03/21
375	2565	MANARJI APPLN.NO. 89/2020 IN EXE.APPLN.NO.125/2018 IN RAE & R 256/2016	A B SHINDE	23	20/03/21
376	2566	RAER 1333/2017	B.S. GAIKWAD	12	20/03/21
377	2568	RAE 944/2011	SUBHASH GHATGE	25	20/03/21
378	2569	MANARJI APPLN.NO. 116/2017 IN RAE 913/2015	M.K.NIRMALA	23	20/03/21
379	2585	RAE 170/2016	J P VYAS	21	20/03/21
380	2586	A 112/19 IN RAE 551/13	A.M.GOKHALE	5	20/03/21
381	2587	RAE 147/2010	KANGA &CO.	23	20/03/21
382	2598	RAE 1661/2011	SHAGUFTA MALY	10	20/03/21
383	3387	RAE 510/11	BHARAT MANIAR	7	18/03/21
384	4274	MISC RA 2275/05	NEETA N.THAKKAR	8	20/03/21
385	4542	RAE 1409/96	NORBERT A. GOMES	6	19/03/21
386	4709	RAE 1934/07	S.J.GHATGE	8	20/03/21